

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan
'F' Block,
GPO Complex, INA
NEW DELHI

Ref. Admn./Circular/NCDRC/2016

8th December 2016

NOTICE

It is hereby notified for the general information of the Hon'ble President, Hon'ble Members, Staff Members, Lawyers and litigants that in terms of the OM dated 7th December, 2016, issued by the Ministry of Personnel, Public Grievances and Pensions, **Milad-Un-Nabi or Id-E-Milad** will be celebrated on 12.12.2016 instead of on 13.12.2016 as notified earlier.

In view of the said change, 13.12.2016 will be working day for the Hon'ble Benches and the office in this Commission.

Accordingly, the Hon'ble President is pleased to direct that the **cases listed on 12.12.2016 will now be listed for hearing on 13.12.2016.**

By Order



**(S.Hanumantha Rao)
Joint Registrar**

- 1) PPS to Hon'ble President, NCDRC
- 2) PS(s) to Hon'ble Member(s), NCDRC with a request to place it before the Hon'ble Members for their kind information.
- 3) The President, NCDRC Bar Association.
- 4) All Officials of the NCDRC.
- 5) Section Officer (IT) for uploading the Notice in the NCDRC website.
- 6) Notice Board
- 7) Guard File.